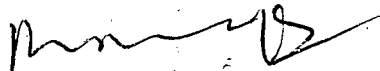
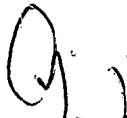


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Date of Order	Orders
15/4/93	issue passed for the applicant April notices put up for direction on 26/4/93.  (B. E. M. (M)) Member  (D. L. Mehta) Vice-Chairman
27-4-93	Mr. K. Prakashan, applicant Present in person. Mr. N. Kachar, deputy representative for Govt. Needs the applicant. The petition for condonation of delay in filing the O.A. is allowed. The O.A. to come up on 28.6.93 for directions. The M.P. stands disposed of as allowed.  (G. P. Sharma) Member (A)  (D. L. Mehta) Vice-Chairman
Copy sent to the govt. Counsel & crib No 1 on vide 3124-3125 3124-3125 Date 10-5-93	